

CENTRAL ADMINISTRATIVE TRIBUNAL  
BANGALORE BENCH

CONTEMPT PETITION NO.170/00004/2018

IN

ORIGINAL APPLICATION Nos.170/00460 to 463/2014

DATED THIS THE 14th DAY OF MARCH, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI PK.PRADHAN, MEMBER(A)

1. Prakash N.Bhatt,  
Working as Scientist-C,  
CSTRI, Silk Board  
Bangalore-560068.

2. Sri.Thimmareddy G  
Scientist-D, CSTRI  
Central Silk Board  
CSB Complex, BTM Layout  
Bangalore-560068.

...Petitioners

(By Advocate M/S Lawnest)

Vs.

1. Sri. Anant Kumar Singh,  
Secretary,  
Ministry of Textiles,  
Udyog Bhavan,  
New Delhi - 110 001

2. Sri. Rajit Ranjan Okhandiar, IFoS,  
Member Secretary,  
Central Silk Board Complex,  
BTM Layout  
Madiwala  
Bangalore-560068.

...Respondents

(By Shri M.Rajakumar, Counsel for Respondent No. 1,  
Shri NS.Prasad,, Counsel for Respondent No. 2 )

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

Heard. Shri M.Rajakumar, learned counsel appears for respondent-1 and Shri NS.Prasad, learned counsel appears for respondent-2. Apparently, Hon'ble High Court of Karnataka had entertained Writ Petition.Nos.5089-5244/2018 against the order of this Tribunal. Therefore, with liberty, Contempt Petition is dismissed. Notices are discharged. No order as to costs.

(PK.PRADHAN )  
MEMBER (A)

(DR. K.B. SURESH)  
MEMBER (J)

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Annexures referred to by the petitioner in CP/170/00004/2018

Annexure C-1: Certified copy of Final order in OA.No.742-808/2013 and other connected matters dated 4.7.2017 passed by CAT, Bangalore Bench.

Annexure C-2: Certified copy of impugned order dated 27.9.2013

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